

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 592
ANSWERED ON 23.07.2021

**IMPLEMENTATION OF CONSTITUTIONAL RESERVATION POLICY IN
RAILWAY RECRUITMENT**

592. SHRI ABDUL WAHAB:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways takes cognisance of Constitutional reservation policy in recruitment process; and
- b) if so, the number of employees recruited by Railways in all the employment categories like Scheduled Caste, Scheduled Tribe, Other Backward Classes, Person with Disability etc since 2016?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a): Yes, Sir. Indian Railways take cognisance of Constitutional reservation policy in recruitment process.

(b): The number of candidates recruited/ empanelled by Railways through Railway Recruitment Board, Railway Recruitment Cell & Railway Protection Force for various Group 'C' posts (including Level 1 erstwhile Group D) from 2016-2017 to 2020-2021 is as under:

Scheduled Caste	:	30857
Scheduled Tribe	:	15889
Other Backward Class:		54915
Person with Disability:		4218
